COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 26 & 27 OF 2017

Dated: 12th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 26 OF 2017

Punjab State Power Corporation Ltd. & Ors. Vs.				Appellant(s)
Punjab State Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Vishal Chowdhari		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R.1		
		Mr. Krishna Kant for Mr. Tajender K. Joshi for R.	.2, 4	to 6, 9 & 10

APPEAL NO. 27 OF 2017

Shri K.D. Choudhary, CMD, Punj Corporation Ltd. Vs.		Appellant(s)		
Punjab State Electricity Regulat & Anr.		Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Vishal Chowdhari		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R.1		
		Mr. Praveen Kumar for R-	2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>31.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member